Maintenance of Ecological Balance

3176. SHRI SWAMI PRASAD SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether suggestions have been made to Ninth Finance Commission to allocate adequate funds for all programmes of afforestation and maintenance of ecological balance
- (b) if so, the details of such suggestions;
- (c) whether the Ministry propose to take certain steps on such suggestions;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIZ.R. ANSARI): (a) to (d). The Central Board of Forestry in its XXII meeting suggested that the Finance Commission should compensate the loss in revenue to the State, resulting from the proposed ban on felling of trees. This Ministry has taken up the matter with the Finance Commission.

(e) Does not arise.

Construction of Bus-Queue Shelters

- 3177. SHRIMATI D.K. BHANDARI: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether there is any proposal to construct more bus queue shelters in the Capital during 1988-89;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). At present, DTC has not taken any decision to

construct more Bus-Queue Shelters this year. An assessment of requirements is in progress.

National Committee on Women

- 3178. CH RAM PRAKASH: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:
- (a) whether a National Committee on Women had been set up; and
- (b) if so, the composition of the said committee?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SHRIMATI MARGARET ALVA): (a) A 29 - member National Committee on Women headed by the Prime Minister has been set up.

(b) The members of the Committee are drawn from a cross section, and include women activists, State Ministers, Members of Parliaments, Journalists, Lawyers, social workers and representative of media, academics and of women's organisations.

Setting up of Autonomous Bodies to Educate And Finance Women Entrepreneurs

3179. DR. T. KALPANA DEVI: Will the Minister of HUMAN RESOURCE DEVEL-OPMENT be pleased to state:

- (a) whether some States/Union Territories have decided to set up autonomous bodies to educate and finance women entrepreneurs;
- (b) if so, the names of such States/ Union Territories;
- (c) whether Government propose to request the remaining States/Union Territories to set up such bodies;